

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:7310
ANSWERED ON:21.05.2012
TRANSFER OF DEFENCE LAND
Khair Shri Chandrakant Bhaurao

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has decided for transfer of a piece of defence land to the State Government of Maharashtra in Aurangabad district but the local defence authorities are delaying the process;
- (b) if so, the details thereof; and
- (c) the action being taken by the Government to resolve the issue?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Sanction was issued for exchange of defence land admeasuring 21.667 acres in Aurangabad Cantt., with land and assets of equal value of State Government of Maharashtra for four laning of Aurangabad-Ahmednagar road (SH-60) subject to certain conditions stipulated therein. Government of Maharashtra is to furnish a formal proposal in lieu of defence land.